O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3147
TO BE ANSWERED ON 30.03.2022

INSUFFICIENT FUNDS RELEASED TO STATES UNDER MGNREGA

3147 SHRI RAM NATH THAKUR:
SMT. CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that insufficient funds are being provided to States in MGNREGA head due to which MGNREGA labourers are getting less job opportunities;
(b) the State-wise details of the funds released under MGNREGA during the last five years; and
(c) whether Government is planning to increase the number of working days of MGNREGA in view of the increasing unemployment so that labourers can get work in their villages/localities?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. In the current FY 2021-22 (as on 26.03.2022), 99.53% households are offered employment against their demand for work under Mahatma Gandhi NREGS.

Under Mahatma Gandhi NREGS, States submit funds release proposals to the Government of India. Fund release to the States is a continuous process and Central Government is committed to making funds available to States for the implementation of the Scheme. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the State.

(b): State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last five financial years 2016-17, 2017-18, 2018-19, 2019-20, 2020-21 is given at **Annexure.**

(c): Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is to provide at least 100 days of guaranteed wage employment in a financial year to each household in rural areas of the country whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for upto additional 50 days of wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

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Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3147 dated 30.03.2022.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

Sl. No.	State/UT	Fund released (Rs. in crore)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	3776.38	5127.63	6684.54	7311.48	10365.48
2	Arunachal Pradesh	130.91	206.80	163.25	107.57	348.95
3	Assam	1156.60	1123.67	1050.37	1476.24	2514.55
4	Bihar	1569.14	2468.88	2891.94	3283.88	6647.01
5	Chhattisgarh	2231.94	2898.85	3082.94	2792.41	4144.19
6	Goa	4.26	0.56	0.49	2.17	0.91
7	Gujarat	643.24	825.05	1060.80	775.84	1513.75
8	Haryana	287.71	301.41	356.25	345.27	776.67
9	Himachal Pradesh	388.61	586.84	778.74	615.37	963.69
10	Jammu And Kashmir	756.26	1254.18	620.36	825.62	1166.63
11	Jharkhand	1679.13	1352.65	1538.06	1311.15	3489.84
12	Karnataka	2258.65	2956.32	3040.25	5546.20	5605.01
13	Kerala	1582.49	1854.06	2354.74	3541.12	4300.32
14	Madhya Pradesh	3231.83	3768.90	4681.41	4825.63	9225.40
15	Maharashtra	1647.09	1858.29	2014.64	1723.25	1639.78
16	Manipur	343.70	157.79	269.60	610.75	737.57
17	Meghalaya	740.69	870.60	786.14	1026.64	1286.41
18	Mizoram	144.51	200.81	392.37	526.74	576.81
19	Nagaland	501.53	1104.93	138.86	298.54	483.82
20	Odisha	1895.27	2198.35	2218.21	2488.22	5409.50
21	Punjab	475.81	572.82	598.55	776.89	1287.86
22	Rajasthan	4818.17	4728.28	5492.31	6891.74	9129.03
23	Sikkim	132.63	105.71	97.43	83.66	101.46
24	Tamil Nadu	4552.78	5831.66	4951.66	5447.80	8941.26
25	Telangana	1793.85	2539.20	2958.17	2246.78	4163.57
26	Tripura	1016.29	404.41	442.54	740.05	1199.93
27	Uttar Pradesh	3677.82	3691.78	5464.65	6240.17	12257.35
28	Uttarakhand	514.35	716.85	610.05	470.61	908.89
29	West Bengal	5448.80	5927.03	7358.38	8458.21	10993.56
30	Andaman And Nicobar	8.01	9.66	7.62	5.84	4.86
31	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	4.84	0.00	0.00
32	Lakshadweep	0.00	0.27	0.16	0.24	0.00
33	Puducherry	3.27	15.69	14.75	17.04	27.13
34	Ladakh	0.00	0.00	0.00	0.00	22.49
	Total	47411.72	55659.93	62125.07	70813.12	110233.65